

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 128/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE COMPANY: JEKPL Pvt Ltd v/s JOGPL Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of 18 B code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	ANIL KUMAR	PCS	RP of JEKPL Petitioner	
2.	Rahul Agarwal	Advocate	Corporate Debtor	

C.P. No. (IB)128/ALD/2017

Shri Anil Kumar, PCS for petitioner. Advocate, Shri Rahul Agarwal for the Corporate Debtor Company.

Since, an issue of maintainability of the present petition U/s 11 of the I & B Code is involved and an identical issue, has reported to have been seized off by the Hon'ble NCLAT in pending appeal No. 278/2017, in the matter of M/s Bhushan Power & Steel Ltd. Vs. Deepak Fastener Ltd., wherein, a decision is expected very soon and which may have bearing in the present matter.

Therefore, by considering these circumstances, the matter is further adjourned for argument on its maintainability.

The matter be listed on 8th December, 2017.

Date: 04.12.2017

Typed By;

Jyoti
Stenographer

Sd—
Shri H.P. Chaturvedi,
Member (Judicial)